

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. C/943 /2005

Date 05/08/2008

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
PARAS TEXTILES

2502, 3RD FLOOR NEAR POST OFFICE, GURUDWARA
ROAD KAROL BAGH, NEW DELHI
110065

PARAS, TEXTILES

Appellant

Vs
Respondent

THE COMMISSIONER OF CUSTOMS (APPEALS) NEW
DELHI

I am directed to transmit herewith a certified copy of Final order No. C/273 2008 Customs dated 31.7.2008
passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax


Assistant Registrar

(Customs Appeal Branch)

Copy to :

1. Respondent

THE COMMISSIONER OF CUSTOMS (APPEALS) NEW DELHI
NEW DELHI

2. Adv. / Consult
MR.N.SINGH

COUNSEL 16, SAMAJ KALYAN APARTMENTS VIKASPURI, NEW DELHI-110018

3. S.D.R.

4. J.C.D.R.

5. Bar association, CESTAT, New Delhi

6. M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7. M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -

8. Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9. Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10. Nidheshak publications, I.P.Estate, new Delhi

11. Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

12. Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thyagaraya Road, T. Nagar, Chennai 60017

13. Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070

14. Office Copy

15. Guard file

16. Easy Service Tax online DST Com (P) Ltd
40717 Gscm mall, above Star India Bazar
Satellite Road
Ahmedabad - 157


Assistant Registrar
(Customs Appeal Branch)

**IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL**
West Block No. 2, R.K. Puram, New Delhi – 110 066.
Principal Bench, New Delhi

COURT NO. II
Customs Appeal No. 943 of 2005

[Arising out of the Order-in-Appeal No. CC(A) CSP (237) D-II/2005 dated 30/08/2005 passed by The Commissioner of Customs (Appeals), New Delhi.]

For Approval and signature :

Hon'ble Shri S.S. Kang, Vice President

Hon'ble Shri Rakesh Kumar, Member (Technical)

1. Whether Press Reporters may be allowed to see :
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982?
2. Whether it would be released under Rule 27 of :
the CESTAT (Procedure) Rules, 1982 for
publication in any authoritative report or not?
3. Whether their Lordships wish to see the fair :
copy of the order?
4. Whether order is to be circulated to the :
Department Authorities?

M/s Paras Textiles

Appellant

Versus

CC, New Delhi

Respondent

Appearance

None – for the appellant.

Shri R.K. Verma, Authorized Representative (DR) - for the
Respondent.

CORAM: Hon'ble Shri S.S. Kang, Vice President
Hon'ble Sh. Rakesh Kumar, Member (Technical)

DATE OF HEARING : 31/07/2008.

Final Order No. C/273/08 Dated : 31/7/08

Per. S.S. Kang :-

When the case was called none appeared on behalf of the appellant, in spite of notice. As none appeared, nor any request for adjournment is made, therefore, the appeal is dismissed for non-prosecution.

(Dictated and pronounced in open court)

(S.S. Kang)
Vice President

(Rakesh Kumar)
Member (Technical)

PK